

INCOME-TAX ASSESSEES (ORISSA)

*817. **Shri Sanganna:** Will the Minister of Finance be pleased to state the number of income-tax assesseees in the State of Orissa?

The Deputy Minister of Finance (Shri M. C. Shah): The number of persons assessed to the income-tax in the State of Orissa in the year of assessment 1951-52 was 3705.

COAL IN GARO HILLS

*818. **Shri Amjad Ali:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what quantity of coal approximately according to the estimate of Sir Cyril Fox, is in deposit in Garo Hills, Assam; and

(b) the names of places where available?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). Dr. Cyril S. Fox estimated that some 500 million tons of coal exist in the area south of the Tura Range, stretching eastward from the Meridian of Tura to Siju Songmong and Rewak Songmong along the Simsang river.

MUSLIM THEOLOGY

*819. **Shri H. G. Vaishnav:** Will the Minister of States be pleased to state:

(a) whether Government are aware that the Muslim theology is still taught in Osmania University at Hyderabad under the garb of cultural education in contravention to the provisions of the Constitution of India; and

(b) if so, what steps are being taken to mend that state of affair?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The requisite information has been called for from the Government of Hyderabad and will be placed on the Table of the House when received.

TUNGABHADRA PROJECT

*820. **Shri H. G. Vaishnav:** Will the Minister of States be pleased to state:

(a) the amount of loan asked by the Hyderabad Government to complete the Tungabhadra project included in the First Five Year Plan; and

(b) whether the Centre is sanctioning the loan and if so, to what extent and when it would be paid?

The Minister of Home Affairs and States (Dr. Katju): (a) The Hyderabad Government asked for a loan to cover the entire estimated expenditure on the Tungabhadra Project during the five years 1951-56.

(b) The Government of India sanctioned a loan of Rs. 2 crores for the project during 1951-52 and it is proposed to grant a loan of Rs. 2.5 crores in the current financial year.

NATIONAL CHEMICAL LABORATORY

291. **Dr. Amin:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the amount of expenses incurred by the National Chemical Laboratory, Poona, during the tenure of office of the last Director;

(b) the names of researches done during this period; and

(c) the number of researches patented in India since its establishment?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). Statements giving the required information are laid on the Table of the House. [See Appendix IV, annexure No. 52.]

CAPITAL ISSUES

292. **Shri Nanadas:** Will the Minister of Finance be pleased to state:

(a) the amount actually invested every year in the business investments sanctioned by the Controller of Capital Issues since August, 1947;

(b) the industries in which such investments have been made and the amount in each industry;

(c) the number of foreign firms in each industry who have been given sanction and their capital;

(d) the number of sanctions in each industry in which joint participation of both Indian and foreign capital exists and the relative share of both Indian and foreign capital; and

(e) the number of cases in each industry in which sanction has been granted to existing firms for expansion or otherwise?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). Complete information regarding the amount of capital actually raised